

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/730/2024**

**PETITION NUMBER : CP/IB/243/2019**

**NAME OF THE PETITIONER : Ramakrishnan Sadhasivan**

**NAME OF THE RESPONDENT(S) : Murali M Natarajan MD of DCB Bank Ltd**

**UNDER SECTION : Sec 60(5) of IBC 2016 R/w Rule 11 of  
NCLT Rules 2016**

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**ORDER**

Ld. Counsel Mr. Uma Shankar for the Applicant. Ld. Counsel Ms. Abinaya for the Respondent.

In this case the main Application Contempt Petition/17/2023 has been disposed off. Therefore nothing survives in this Application.

**Heard and perused records.**

**IA is disposed off as infructuous.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk